## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA 50 of 2016 In CP No.18/59/HDB/2016		
NAME OF THE COMPANY	S K Big Star Foods Limited		
NAME OF THE PETITIONER(S)	Rayudu Nagbhushanam & (17) Others  S K Big Star Foods Limited & (22) Others		
NAME OF THE RESPONDENT(S)			
UNDER SECTION	59		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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P.H. Acavinella Pardian C.B. Mohan R R10	8r Adv Adv	9948077678	B

Heard Shri N.P. Vijay Kumar & R. Pradeep, Learned Counsels for Shri Kalyan Chakravarthy, Learned Counsels for the Applicant Company and Shri R. Raghunandan Rao, Learned Senior Counsel along with Shri G. Bhupesh, Learned Counsel for R-1 and Shri Sai Vihari and Shri B. Mohan, Learned Counsels for Shri P.H. Aravindh Pandian, Learned Senior Counsel for the Respondent.

Post the case on 18.12.2017.

Member (T)

Member (J)

Bm